

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP 241/241-242/2017
MA 612/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 31.07.2018

NAME OF THE PARTIES: Ankit Vijaykumar Khandelwal
Vs
Vijay Auto Industries Pvt Ltd & Ors.

Section 241-242 of the Companies Act, 2013.

ORDER

29. **MA 612/2017 in CP 241/241-242/2017**

~~List this matter on 20.8.2018.~~

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)